

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 105
(IB)-999(PB)/2020

IN THE MATTER OF:

Mr. Ramesh Aggarwal

...

Applicant/Petitioner

Vs

M/s. Residency Pvt Ltd.

...

Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 11.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Sanyam Saxena, Mr. Rishab Garg,
Ms. Bandana Grover, Advs.

ORDER

At the request of the petitioner's counsel, list this matter on
22.02.2021.

- Sd -

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

- Sd -

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

11.01.2021
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